

**OFFICE OF THE DISTRICT JUDGE -VII, (NORTH-EAST DISTRICT)
KARKARDOOMA COURTS, DELHI**

ORDER

Pursuant to the provisions of Sub-section(1) of Section 19 of the Right to Information Act, 2005, (22 of 2005), I, being District Judge-VII, North East District, Delhi hereby designate Ms. Sujata Kohli, Additional District & Sessions Judge/ Presiding Officer M.A.C.T., North East District, Karkardooma, Delhi as First Appellant Authority and Shri Sudesh Kumar, Additional District & Sessions Judge/ Special Judge N.D.P.S., North East District, Karkardooma, Delhi as Link First Appellant Authority for the office of the District Judge-VII, North East District, Karkardooma, Delhi.

hmk 8/2/2010
(SUNITA GUPTA)

District Judge-VII, N/E
Karkardooma Courts, Delhi.

No. 1179-1200Judl.(N/E)/KKD/2010.

Dated, Delhi the 08/02/2010.

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, N. Delhi.
2. The District Judge – 1, II, III, IV, V, VI, VIII & IX, Delhi /New Delhi.
3. The Secretary (AR) Administrative Reforms Deptt. 7th Level, C Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
4. Ms. Sujata Kohli, AD&SJ/PO MACT, NE.Distt. Delhi.
5. Sh. Sudesh Kumar, AD&SJ/Spl. Judge NDPS, NE Distt, Delhi
6. All the Judicial Officers, North East Distt. Karkardooma, Delhi.
7. The Chief Metropolitan Magistrate, Delhi.
8. Sh.Mehar Chand, P.I.O. & Supdt, Office of N.E. Distt, Delhi.
9. Sh. K.S.Rawat, P.I.O. & Supdt. R.T.I. Branch, Tis Hazari, Delhi.
10. All The PRO/APRO Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
11. All the Branches of North East Distt. Karkardooma, Delhi.
12. Reader to District Judge VII & ASJ Incharge, Karkardooma, Delhi.
13. Notice Boards, Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
14. Website Committee, Tis Hazari Courts, Delhi.
15. The Secretary, Bar Association, Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.

hmk 8/2/2010
District Judge-VII, N/E

Karkardooma Courts, Delhi.